NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017. AT 10.30 AM ORDER

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/160/241/HDB/2017
Heard Shri Y. Suryanarayana, lerned NAME OF THE COMPANY counsel for R.2 & R.3. At the re	counsel for the Petitioner and Sri J. Pradeep Kiran Nandan Cleantec Limited quest of both the counsels, the case is posted to
NAME OF THE PETITIONER(S)	Maxnew Trading Pte Limited
NAME OF THE RESPONDENT(S)	Nandan Cleantec Limited & (5) Others
UNDER SECTION	M58/BFB1(1&d)41

Counsel for Petitioner(s):

∳ame of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for Petitioner	Suryacorporat bwycr@ gmail.com 9849866556	J.J.M

Counsel for Respondent(s):

Name of the Counsel(s	s)	Designation	E-mail & Telephone No.	Signature
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K	Car V Gra	secho (o	myse for 12	
				R. R. W.

ORDER

Heard Shri Y. Suryanarayana, lerned counsel for the Petitioner and Sri J. Pradeep Kiran, counsel for R.2 & R.3. At the request of both the counsels, the case is posted to 18.12.2017.

MEMBER (Judl)